

(d) the amount of compensation given to the affected persons during these years?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Crossings in Churu District

6404. SHRI RAM SINGH KASHWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received to increase the number of railway crossings in Churu district for the convenience of rural people;

(b) if so, the reaction of the Government thereto; and

(c) the action proposed to be taken to construct more railway crossings in that district?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) A few representations have been received in respect of Ratangarh area of Churu district.

(b) and (c). The Railway can take action in the matter only after the State Government/Civil authorities sponsor firm proposals for the desired facilities, duly consenting to bear the cost, as per rules. No firm proposals in this regard have been received by the Railway so far.

[*English*]

Alleppey-Kayankulam Rail Line

6405. SHRIMATI SUSEELA GOPALAN:
SHRI THAYIL JOHN ANJALOSE:

Will the Minister of RAILWAYS be pleased to state:

(a) the amount spent so far on the Alleppey-Kayankulam broad gauge line, year-wise;

(b) the amount required for the completion of the project;

(c) whether the Union Government have received any complaint from the Government of Kerala that progress of work on this line is very slow; and

(d) if so, the steps proposed to be taken to speed up the work and to complete it within the specified period?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The amount spent upto 31.3.1991 is Rs. 37.50 crores, details of which are under:

1982-83: 49.47 lakhs, 1983-84: 0.82 lakhs

1984-85: 12.23 lakhs, 1985-86: 15.92 lakhs

1986-87: 551.11 lakhs, 1987-88: 243.50 lakhs

1988-89: 423.31 lakhs, 1989-90: 856.15 lakhs

190-91: 1598.36 lakhs.